

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:541
ANSWERED ON:26.11.2012
DATA SECURE STATUS
Naik Dr. Sanjeev Ganesh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether India has not been awarded the Data Secure Status by the European Union;
- (b) if so, the reasons therefor; and
- (c) the steps being taken by the Government to obtain the same from European Union and the other western countries?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) Yes, Madam.

(b) & (c) The European Union (EU) had commissioned a Report in 2010 to analyse the adequacy of protection of personal data provided in India. However, this report had not recommended India to be granted the Data Secure Status. Government through various fora has taken up the matter with the European Union requesting the EU to grant India Data Secure Status, capturing the developments after the amendment in Information Technology Act (2008) and the rules framed thereunder in 2011.